



MEDIATION CENTRE

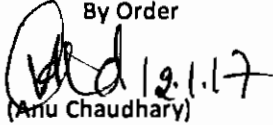
Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 13-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Misc. Appeal No. 3284/2005 Amit Singh Vs. Smt. Rekha Rani	D.V. Tholia	Shalini Sheoran
2	Sh. J.P. Sharma RHJS (Retd.)	S.B.Cr. Misc. Bail Application No. 15558/15 Sunnay Sharma Vs. State	Sanjay Sharma	R. B. Mathur
3	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
4	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Sairi	V.K. Tamoliya	Reashm Bhargava
5	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
6	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 97/2016 Manish Vs. Nirmala	Sandeep Kumar Sharma	Girish Khandelwal

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”